

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).4433/2013

(From the judgement and order dated 14/08/2012 in FA
No.328/2007 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

BADRI PRASAD SETH

Petitioner(s)

VERSUS

THE COLLECTOR.,DIST.VARANASI & ANR.

Respondent(s)

(With office report)

Date: 27/01/2014 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE T.S. THAKUR
HON'BLE MR. JUSTICE C. NAGAPPAN

For Petitioner(s) Mr. P.N. Misra, Sr.Adv.
Mr. Milind Kumar,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Leave granted.

|(Anita Malhotra)
|Sr.PA

|(Veena Khera)
|Court Master

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